

SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NOS. 294 AND 295 OF 2016

GHAZIABAD DEVELOPMENT AUTHORITY

....APPELLANT

VERSUS

COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS.

....RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Ld. Registrar's Court on 16th November, 2016, when the following Order was passed:-

"Issue reminder to the concerned court for certificate of service in respect of the respondent no.4 in both the matters.
List again on 02.01.2017."

It is submitted that High Court vide its letters dated 26.11.2016 informed this Registry that notice is served on respondent No. 4 on 04-10-2016 in both the matters above-mentioned (copies enclosed).

It is further submitted that Respondent Nos. 1 to 3 are represented through Mrs. Anil Katiyar, Advocate.

Service is Complete.

It is also submitted that counsel for both the parties have not filed statement of case so far. Time expired.

The matters are ready for **pre-final hearing**.

The matters above-mentioned are listed before the Ld. Registrar's Court for orders.

DATED THIS THE 22ND DAY OF DECEMBER, 2016.

ASSISTANT REGISTRAR

Copy to:-

Mr. Sunil Kumar Jain, Advocate.

Mrs. Anil Katiyar, Advocate.

ASSISTANT REGISTRAR